

C.S.P. No. 1012/(MAH)/2017

CORAM:

Present:


SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Vodafone Mobile Services Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	A.K. Saxena	Advocate for Income Tax Dept	A.K. Saxena
2.	SENIOR COUNSEL JANAK DWARKADAS SENIOR COUNSEL DARIUS KHAMBATA MS. FERESHTE D. SETHNA MS. SHREEMA DOSHI MR. MRUNAL PAREKH MS. KAMEELA DILER MR. ADHIRAJ MALHOTRA MR. SAGAR SARIN MR. LOKESH AIDASANI MS. DIVYA HIRAWAT i/b DMD ADVOCATES Advocate for the Petitioner Companies		

ORDER

CSP 1012/230-232/NCLT/MB/MAH/2017

Reserved for orders.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)